

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 103
CP (IB) No. 23/CB/2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

Agarwal Coal Corporation Pvt. Ltd.
V/S

.....Applicant

Bharat Benefication & Power Pvt. Ltd.

....Respondent

Order delivered on 11/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Sumesh Dhawan Adv.
Mr. Praveen N. Surange Adv.
Ms. Mamta Surange PCS,
Ms. Vatsala Kak Adv.
Mr. Shaurya Shyam Adv.

For the Respondent

:

ORDER

1. Ld. Counsel, Mr. Sumesh Dhawan, appeared for the petitioner, who seeks time to file rejoinder.
2. Three weeks' time is granted to file rejoinder.
3. Respondent counsel shall serve advance copy of the reply on the counsel for the opposite party.
4. List the matter on 08.08.2024.

Sd

Rajeev Mehrotra
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)